

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:696

ANSWERED ON:03.03.2008

INSURANCE COVER BY BSNL

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Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Bharat Sanchar Nigam Limited (BSNL) has implemented a free personal accidental insurance coverage policy for its subscribers;
- (b) if so, the details and the salient features thereof;
- (c) the manner in which BSNL is managing funds for the said scheme;
- (d) whether existing subscribers are also likely to be covered under the scheme in future;
- (e) if so, the details thereof alongwith the time by which it is likely to be implemented;
- (f) if not, the reasons therefor, and
- (g) the benefits likely to be accrued to the Union Government and the subscribers from such scheme?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. SHAKEEL AHMAD)

- (a) Yes, Sir.
- (b) Details and salient features are:
 - (i) Applicability: Individual subscribers of working Landline, WLL and Postpaid Mobile services.
 - (ii) Coverage: Accidental death and Permanent Total Disability due to accident.
 - (iii) Sum assured per connection: Rs. 50,000/-
 - (iv) Period of Insurance: 14.01.2008 to 13.01.2009.
- (c) BSNL will manage the amount of premium from its revenue.
- (d) & (e) Scheme is automatically applicable to all the existing individual subscribers of working landline, WLL and Postpaid mobile services, initially for the period of one year i.e. from 14.01.2008 to 13.01.2009. Subscribers who join in the intervening period shall be eligible to get insurance coverage from the date of provision/installation of connection.
- (f) Does not arise in view of (d) and (e) above.
- (g) This insurance scheme has been launched for promotion of BSNL Landline, WLL and Mobile service. Thereby, general customers are insured without any additional cost to them.